

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /204/09//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Limited
NAME OF THE PETITIONER(S)	Niramala K Mondal & anothers
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. APPA RAO	Counsel for petitioner Aliens	vubpugndi@ppdho @gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Learned Counsel	9948221662	P. Mr

Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja
Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017


Member (Technical)


Member (Judicial)